

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **05.01.2023** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 01/2023 & IA No. 4 & 5/2023	Dhanuka Laboratories Ltd. & Anr	Mr. Mahesh Agarwal	
2	Comp App (AT) (CH) (Ins) No. 312/2021	URC Construction Pvt Ltd Vs S P Mani and Mohan Dairy (India) Pvt Ltd	Mr. Karthik Seshadri	Mr. AK Mylsamy

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.258/2021 & IA No. 550/2021	Southern Power Distribution Company of Andhra Pradesh Ltd. Vs Gavi Siddeswara Steels India Pvt. Ltd. & Anr	Mr. Rakesh K. Sharma Ms. Shubharanjani Ananth	Mr. A.K.Mylsamy & Associates- R1
WITH				
4	Comp App (AT) (CH) (Ins) No.263/2021 & IA No. 561/2021	Southern Power Distribution Company of Andhra Pradesh Ltd. Vs Gavi Siddeswara Steels India Pvt. Ltd.	Mr. Rakesh K. Sharma Ms. Shubharanjani Ananth	Mr. A.K.Mylsamy & Associates- R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) 442/2022 & IA No. 1117/2022	Vinod Kothari Vs Vikas Gupta RP, M/s. Kamachi Industries Limited	Mr. Alladi Rahul	
6	Comp App (AT) (CH) No. 124/2022 & IA No. 1079, 1080, 1081 & 1082/2022	Nimisha Nihar Doctor Vs Malabar Enviro Vision Pvt. Ltd.	Ms. G Savitha	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) & IA No.254/2022	Dr.Ravi Shankar Vedan Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr WITH	Mr. TK Bhaskar	Mr. K. Moorthy
8	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs. Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy Mr. Yashraj Singh Deora- R13
9	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 & IA No. 580/2021 & 191/2022)	Shankar Sundaram Vs. Amalgamations Ltd.Private & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
10	TA (AT) No.114/2021 (Comp App (AT) No.328/2019 & IA No. 580/2021 & 191/2022)	Shankar Sundaram Vs. Amalgamations Ltd.Private & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	9805130/00452/2021 (Diary No. 739/2021)	BS Neelakanta Vs LIC Housing Finance Ltd.	Ms. N Niyatha	
12	9805118/01165/2021 (Diary No. 757/2021)	New Kwaliti Dairy & Anr Vs Radhakrishnan Dharmarajan, RP of M/s Appu Hotels	Mr. S Sathiyarayanan	
13	9805111/00447/2021 (Diary No. 767/2021)	M/s Pigment and Chemical Industries Pvt. Ltd. Vs Shivdutt Bannenje	Mr. Avishek Das	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA No. 14/2022 (CA (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr WITH	Mr. Vivek Holla	Mr. Nikhil Nayyar Mr. Divyanshu Rai- R1 & R2
15	TA No. 68/2021 (CA (AT) No. 413/2018)	K. Rajaiah Since Dead Vs Chamundesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. Nikhil Nayyar Mr. Divyanshu Rai	Mr. Vivek Holla
16	TA No. 65/2021 (CA (AT) No. 392/2017)	Mr.Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & Ors WITH	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa
17	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & Ors	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) (Ins) No.295/2021	GVFL Trustee Company Pvt Ltd Vs. Ultravolt Power Pvt Ltd.	Mr. Arun C Mohan	Mr.N Surya Narayana
19	Comp App (AT) (CH) (Ins) No.211/2022 & IA No.466/2022	K Chandrashekar & Anr Vs Ashwani Kumar Gupta & Anr	Mr.T.K.Bhaskar	Mr. Avdhesh Bairwa for R1(RP) & R2/ Liquidator.
20	Comp App (AT) (CH) (Ins) No. 342/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Grains and Mills (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
21	Comp App (AT) (CH) (Ins) No. 343/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Logistics (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator

22	Comp App (AT) (CH) (Ins) No 344/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Consumer Products (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
23	Comp App (AT) (CH) (Ins) No 345/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Nutritions (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
24	Comp App (AT) (CH) (Ins) No 346/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Proteins (P) Ltd	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
25	Comp App (AT) (CH) No 85/2022 & IA No 744,745/2022	Dr. Pruthvinath Kancherla Vs Global Hospitals Pvt Ltd & 11 Ors	Mr. S.Ravi	Mr. TK Bhaskar

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	TA No.156/2021 (Comp App (AT) (Ins) No.994/2020)	M/s. Sandhya & Co VS Mr. V. Mahesh IRP of Vasan Health Care Pvt. Ltd. WITH	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
27	TA No.157/2021 (Comp App (AT)(Ins) No.995/2020) & IA No. 207/2022	Sri Adinath Enterprises Vs S.Rajendran, RP of Vasan Health Care P. Ltd WITH	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
28	TA No.158/2021 (Comp App (AT)(Ins) No.996/2020)	M/s. Jai Jinendra Enterprises VS Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt. Ltd. WITH	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
29	TA No.159/2021 (Comp App (AT)(Ins) No.997/2020)	M/s. Vijayalakshmi Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma

		WITH		
30	TA No.160/2021 (Comp App (AT)(Ins) No.998/2020)	M/s. V.S. Enterprises Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd.	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
		WITH		
31	TA No.161/2021 (Comp App (AT)(Ins) No.999/2020)	H.S. Syndicate Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt. Ltd.	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
		WITH		
32	TA No.162/2021 (Comp App (AT)(Ins) No.1000/2020)	M/s. Hemanth Mehta & Sons HUF Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt. Ltd.	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
		WITH		
33	TA No.163/2021 (Comp App (AT)(Ins) No.1001/2020)	M/s. Vipul Investments Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
		WITH		
34	TA No.164/2021 (Comp App (AT)(Ins) No.1002/2020)	M/s. Hemanth & Co Vs Mr. V. Mahesh Interim Resolution Professional of M/s. Vasan Health Care Pvt Ltd.	Mr. Raj Jhabakh Mr. Anandh K Ms. Ranjana	Mr. Goutham Shivshankar Mr. Anant Merathia Mr. Rishi Srinivas Ms. Poornima Devi Mr. Rangasayee Ms. Priyanka Varma
35	TA No.227/2021 (Comp App (AT) No.326/2020)	Tricolite Electrical Industries Ltd. Vs Wipro Ltd.	Mr. Shikhil Suri	Ms. Padmaja Kaul Mr. Yugank Goel
36	Comp App (AT) (CH) (Ins) No. 14/2021 & IA No 36,37,38/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy- R1

37	Comp App (AT) (CH) (Ins) No.183/2022 & IA No. 416, 417 & 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod PandinhareVeetil & 3 Ors	G. Sridevi	Mr. Ashwini Kumar Singh-R1/Liquidator Mr. Bhagavath Krishnan- R2
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Copy to:

**By the order of Hon'ble Member(J)
(Chennai Bench)**

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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